

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.03.2021

NAME OF THE COMPANY: Union Of India Through SFIO V/s Dynamic Sugars Pvt Ltd & Ors

SECTION OF THE COMPANIES ACT: 241/242 R/w 246,339,221 & 222 of Companies Act 2013

Sl. NO.	Name	Designation	Representation	Signature
1.	Arvind Nath Agarwal	SC Adv.	Petitioner	
2.	Deepak Maurya briif Udaichandani	Adv	Respondent 26,28.	
3)	Shadab Alam	Adv	Respondent 31-38	
4)	SHUBHAM AGARWAL	Advocate	Respondent Nos 7, 39, 40, 41	
5)	VARAD NATH	Advocate		
6)	Rahul Chaudhary Along with Namit Srivastava Adv,	Advocate	R 12, 17, 18, 20, 21.	

CP NO.180/ALD/2020

Sh. Arvind Nath Agarwal, Advocate for the Petitioner is present.

Sh. Deepak Maurya, Advocate for the Respondent has put in appearance on behalf of the Respondent Nos. 26 & 28, Sh. Shadab Alam, Advocate has put in appearance on behalf of the Respondent Nos. 31 to 38, Sh. Shubham Agarwal alongwith Sh. Varad Nath, Advocates has put in appearance on behalf of the Respondent Nos. 7, 39, 40 & 41, and Sh. Rahul Chaudhary alongwith Sh. Namit Srivastava, Sh. Aman Kumar Dwivedi, Advocates has put in appearance on behalf of the Respondent Nos.12,17,18, 20 & 21 and Sh. Akhilesh Tripathi has put in appearance on behalf of the Respondent Nos.43,46 & 47.

Learned counsel appearing for the Petitioner states that the Affidavit of Service with regard to the other respondents to show that they have noticed is under preparation and the same be filed within 48 hours.

Learned counsel appearing for the Respondents states that the complete copy of the petition has not been served upon them.

Learned counsel for the petitioner undertakes to serve the complete copy of the petition upon the respondents within a week, thereafter, learned counsel for the respondents may file their reply by the next date fixed.

Accordingly, put up in the week commencing 26.04.2020 before the Regular Court.

- 3d -

Dated : 17.03.2021

JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)